

(c) the estimated weight and value of the stolen wire ; and

(d) the action taken or proposed to be taken to check such thefts ?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING, AND IN THE DEPARTMENT OF COMMUNICATIONS (SHRI SHER SINGH) : (a) Yes.

(b) 1218 (during 1968-69)

(c) Weight : 50911 Kilograms.

Value : Rs. 6.12 lakhs.

(d) (i) Departmental officers have been directed to intensify liaison with the concerned Police authorities.

(ii) The Chief Minister of the State has been addressed to direct the I. G. Police to take steps to prevent copper thefts.

(iii) The telegraph wires (Unlawful Possession) Act, 1950 is proposed to be amended to provide more severe punishment to the culprits.

(vi) At places, copper wire is being replaced by coppercoated steel wire or ACSR wire

Report of Gokhale Commission on Job Security in Oil Companies

698. SHRI K. LAKKAPPA :
DR. SUSHILA NAYAR :
SHRI YAMUNA PRASAD
MANDAL :
SHRI A. SREEDHARAN :
SHRI S. M. KRISHNA :
SHRI MAYAVAN :
SHRI P. C. ADICHAN :
SHRI N. R. LASKER :
SHRI R. BARUA :

Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) whether it is a fact that a tripartite meeting was convened by his Ministry to consider the Gokhale Commission Report on job security in foreign oil companies in Delhi during the month of October, 1969 ;

(b) if so, the names and number of persons who participated in the meeting ; and

(c) the decision taken in the meeting and the results achieved ?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR, EMPLOYMENT AND REHABILITATION (SHRI BHAGWAT JHA AZAD) : (a) Yes.

(b) and (c). A list of persons who participated in the meeting and a copy of the conclusions arrived at are laid on the Table of the House. [Placed in Library. See No. LT-2032/69.] The result of bi-partite discussions is, however yet to be reported to the Ministry.

May 1st as Paid Holiday

699. SHRI K. LAKKAPPA :
SHRI A. SREEDHARAN :
SHRI S. M. KRISHNA :

Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) whether there has been demand from the Labour Unions of the country for declaring May 1st as a paid holiday for workers throughout the country ;

(b) if so, whether any decision has since been taken by Government in this regard ; and

(c) if not, the reasons for delay ?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR, EMPLOYMENT AND REHABILITATION (SHRI BHAGWAT JHA AZAD) : (a) to (c). Government have no proposal under consideration for declaring May 1st as a paid holiday for workers throughout the country.

Gandhi Postcards and Inland Letters

700. SHRI SUBRAVELU : Will the Minister of INFORMATION AND BROADCASTING AND COMMUNICATIONS be pleased to state :

(a) whether it is a fact that the drawings of Gandhiji printed on Post Cards and Inland letters are incorrectly depicted with Gandhiji spinning with his left hand ;

(b) if so, the reasons for the same ; and

(c) the action taken by Government against those responsible for the error ?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING AND IN THE DEPARTMENT OF COMMUNICATIONS (SHRI SHER SINGH) : (a) to (c). The sketch of